[ 7 DEC. 1956 ]

## RAJYA SABHA

Friday 7th December 1956

The House met at eleven of the clock, Mr. Deputy Chairman in the Chair.

SUPPLEMENTARY **DEMANDS** FOR GRANTS FOR EXPENDI-OF THE CENTRAL **GOVERNMENT** (EXCLUDING **RAILWAYS) IN 1956-57.** 

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) in the year 1956-57.

## PAPERS LAID ON THE TABLE

NOTIFICATIONS PUBLISHING MENTS IN THE INDIAN POLICE SER-VICE (PROBATION) RULES, 1954, THE Indian ADMINISTRATIVE SERVICE 1954. (PROBATION) RULES. Indian Police Service (Pay) Rules, 1954 AND THE INDIAN ADMINISTRA-TIVE SERVICE (PAY) RULES, 1954.

THE PARLIAMENTARY SECRE-TARY TO THE MINISTER INFORMATION AND BROADCAST-ING (SHRI G. RAJAGOPALAN): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act. 1951, a copy each of the following Notifications of the Ministry of Home Affairs :

- (i) Notification S.R.O. No. 2389, dated the 16th October, 1956, publishing an amendment in the Indian Police Service (Probation) Rules, 1954.
- (ii) Notification S.R.O. No. 2390, dated the 16th October, 1956, publishing an amendment in the Indian Administrative Service (Probation) Rules, 1954.
- (iii) Notification S.R.O. No. 2555, dated the 31st October, 1956, publishing certain amendments in the Indian Administrative Service (Pay) Rules, 1954.
- 1-52 Rajya Sabha/56

- (iv) Notification S.R.O. No. 2556, dated the 31st October, 1956, publishing certain amendments in the Indian Police Service (Pav) Rules 1954.
- (v) Notification S.R.O. No. 2557, dated the 31st October, 1956 publishing an amendment in the Indian Police Service (Pay) Rules, 1954.
- (vi) Notification S.R.O. No. 2558, dated the 31st October, 1956, publishing certain amendments in the Indian Administrative Service (Pay) Rules, 1954.
- (vii) Notification S.R.O. No. 2559, dated the 31st October, 1956, publishing an amendment in the Indian Administrative Service (Pay) Rules, 1954.
- (viii) Notification S.R.O. No. 2560 dated the 31st October, 1956, publishing certain amendments in the Indian Administrative Service (Pay) Rules, 1954.
- (ix) Notification S.R.O. No. 2561, dated the 31st October, 1956, publishing certain amendments in the Indian Administrative Service (Pay) Rules, 1954.
- (x) Notification S.R.O. No. 2562, dated the 31st October, 1956, publishing an amendment in the Indian Administrative Service (Pay) Rules, 1954.
- (xi) Notification S.R.O. No. 2563, dated the 31st October, 1956, publishing an amendment in the Indian Police Service (Pay) Rules, 1954.

(Placed in Library. See No. S.-520/56.)

## MESSAGES FROM LOK SABHA

- I. THE CENTRAL SALES TAX BILL 1956.
- II. THE REPRESENTATION OF THE PEO-PLE (FOURTH AMENDMENT) BILL, 1956.

SECRETARY: Sir, I have to report to the House two messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha. They are as follows: